

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.478/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Ecospace Infotech Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA BANAN BISHWAL, ADV
2. AVIK CHOWDHURY, ADV

[Signature]

[Signature]
20/12/2017

ORDER

Ld. Counsel for the petitioners is present.

Ld. Counsel for the petitioner has served copy of the petition on the Central Government through the Regional Director, Eastern Region and the Registrar of Companies, West Bengal but petitioner has not filed affidavit of service. He is directed to affidavit of service within 7 days from today.

Dy. Director from the O/o the Regional Director, Eastern region representing the Central Government has informed that this company is under investigation, so for filing reply she needs 2 months' time. Prayer is allowed. Reply may be filed within 2 months.

List it on 05/03/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)